

**National Company Law Tribunal**

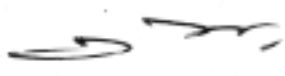
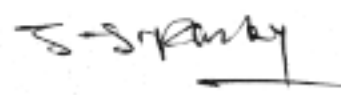
**Allahabad Bench**

CP NO. 26/ND/2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017**

**NAME OF THE COMPANY:** Wincon Engineering Pvt Ltd

**SECTION OF THE COMPANIES ACT/I & B CODE:** 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Kewg	Adv	Respondent	
2.	VIVEK KOLI S-S-PANDIT	Adv	Respondent	

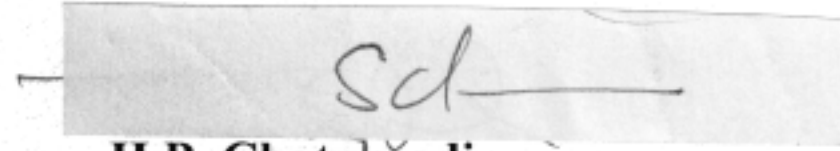
**C.P. No.26/ND/2015**

The proxy counsel representing Shri Vivek Koli, Advocate for Respondent seek adjournment, as he is not available today.

The matter is adjourned for argument on 19<sup>th</sup> December, 2017.

Date: 28/11/2017

Typed by  
Jyoti  
(Stenographer)

  
**H.P. Chaturvedi,**  
**Member(Judicial)**